

Resources. If you wish, I can convey your point to the Department of Irrigation. A joint meeting of the Central and State Governments can be held. We are concerned with providing relief. We are ready to sit together and discuss the things.

[English]

SHRI P.R. DASMUNSI : Did you have a meeting? Unless you know the problem of Water Resources Ministry, how will you solve the problem? This flood has become a chronic problem. It is not a flood by natural water. Everyday Bangladesh water comes. Tista Canal is not complete. That is why this flood is there in North Bengal.

SHRI CHATURANAN MISHRA : Hon. Member, flood is not under me. If you are affected by flood, I would come to your assistance.

MR. SPEAKER : Flood is not under the Minister; only cyclone is under the Minister!

11.19½ hrs.

WELCOME TO PARLIAMENTARY DELEGATION FROM IRAN

[English]

MR. SPEAKER : Hon. Members, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency Mr. Ali Akbar Nateq Noori, Speaker of the Majlis of the Islamic Republic of Iran and other Members of the Iranian Parliamentary Delegation who are on a visit to India as our honoured guests.

The other hon. Members of the Delegation are :-

1. H.E. Mr. Mohammad Reza Nematzadeh
2. H.E. Mr. Yahya Ale-Ishag
3. H.E. Mr. Seyed Reza Taqvi
4. H.E. Mr. Javad Ardeshir Larijani
5. H.E. Mr. Mohamand Baqer Nevisi
6. H.E. Mr. Ahad Qazaei
7. H.E. Mrs. Marzieh Sediqi
8. H.E. Mr. Ale Eddin Broujerdi
9. H.E. Mr. Alinaqi Khamoushi
10. Mr. Karbasian
11. Mr. Abrishami

The Delegation arrived Delhi on 25 November, 1996. They are now seated in the special box. We wish them a happy and fruitful stay in our country. Through them we convey our greetings and best wishes to the

President, the Parliament and the friendly people of the Islamic Republic of Iran.

[Translation]

DR. LAXMINARAYAN PANDEY : Many persons have died in Madhya Pradesh due to starvation ... (Interruptions) In Chhatisgarh, thousands of families are facing this problem.

[English]

MR. SPEAKER : You can bring it later. We are having a full debate after this.

(Interruptions)

11.21 hrs.

ORAL ANSWERS TO QUESTIONS - Contd.

[Translation]

Relief to New Sugar Mills

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*62. SHRI AMAR PAL SINGH :

SHRI BHAKTA CHARAN DAS :

Will the Minister of FOOD be pleased to state :

(a) whether the new sugar mill owners were given seven years relief on the levy sugar by the Government under their incentive scheme;

(b) whether the Government have withdrawn the said relief;

(c) if so, the reasons therefor;

(d) whether the Government propose to review their decision;

(e) if so, the time by which the mill owners are likely to be given the said relief again; and

(f) if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (f). A statement is placed on the Table of the House.

STATEMENT

(a) To facilitate augmentation of the Licensed capacity the new sugar mills licensed during 7th Plan Period (1.10.1985 to 30.9.1990) were given relief on the levy sugar for a period of 5 years and 7 years respectively depending upon whether the sugar mill was situated in High Recovery Area or Other Recovery Area. Thereafter, new sugar mills licensed upto 31st